

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No. 411
IB/3392/ND/2019

IN THE MATTER OF:

Arihant Traders	...	Applicant
Versus		
Giesecke and Devrient India Pvt Ltd	...	Respondent

Under Section 9 of IBC, 2016.

Order delivered on 12.04.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,

HON'BLE MEMBER (JUDICIAL)

DR. SANJEEV RANJAN,

HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant	: Adv. Rohit Rathi, Adv. Yashas RK, Adv. Niharika Singh
For the Respondent	: Adv. Deepak Tyagiadv, Adv. Rahul Kumar, Adv. Nishank Kumar

HYBRID HEARING (PHYSICAL & VC)

ORDER

Due to multiple Benches, there is paucity of time, the matter is adjourned to **02.05.2024**.

Sd/-
(Court Officer)